

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 242
(IB)-229/ND/2021

IN THE MATTER OF:

Ravi Kant

...

Applicant/Petitioner

Versus

M/s.Vector Spicon Pvt.Ltd.

...

Respondent

Under Section:7of IBC

Order delivered on 20.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Ajay Kr. Jain, Advocate for the petitioner

ORDER

Ld. Counsel Mr. Ajay Kumar Jain appearing for the Petitioner submitted that he has filed a fresh Vakalatnama on 11.05.2021. The same is uploaded on DMS. He further seeks permission to withdraw the present Company Petition IB/229/2021. Heard Prayer is Allowed.

Company Petition IB/229/2021 is Dismissed as withdrawn.

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**(L.N. GUPTA)
MEMBER (T)**

—sq—

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**